

flats through notices, some cases have come to its notice, where payments had already been made. In the notices, it is provided that in case the payment has already been made, a photostate copy of the Bank Challan, be sent so that the account of the allottee could be reconciled. The question of harassing the allottees, therefore, does not arise.

(b) The D.D.A. has intimated that it has already taken steps to prepare the list of arrears, after proper verification of the amounts due from the allottees.

### HUDCO's loans for Weaker Sections

851. SHRI SUDHIR GIRI: Will the Minister of WORKS AND HOUSING be pleased to state the total amount of loan sanctioned by the Housing and Urban Development Corporation to build flats for weaker section during the last three years year-wise and State-wise?

THE MINISTER OF WORKS AND HOUSING (SHRI P. C. SETHI): Statements I and II furnishing the information are enclosed.

#### Statement I

The CATEGORY-WISE GROSS LOAN SANCTIONED BY HUDCO DURING THE LAST THREE YEARS.

Category	(Rs. in crores)					
	1979-80 Amount	%	1978-79 Amount	%	1977-78 Amount	%
EWS . . . . .	39.61	(28.46)	27.15	(25.14)	27.43	31.15
LIG . . . . .	40.57	(29.15)	27.96	(25.89)	20.42	23.19
MIG . . . . .	33.57	(24.12)	31.78	(29.43)	20.00	22.71
HIG . . . . .	6.52	(4.68)	3.14	(2.91)	6.95	7.60
RENTAL . . . . .	17.80	(12.79)	13.60	(12.59)	2.56	2.91
COMM. . . . .	1.13	(0.80)	4.35	(4.04)	10.69	12.14
<b>TOTAL</b>	<b>139.20</b>	<b>(100.00)</b>	<b>107.98</b>	<b>(100.00)</b>	<b>88.05</b>	<b>100.00</b>

#### Statement-II

STATE WISE GROSS LOAN SANCTIONED BY HUDCO DURING LAST THREE YEARS

STATE/UT	(Rs. in crores)		
	1977-78	1978-79	1979-80
Andhra Pradesh . . . . .	5.02	8.79	22.81
Assam . . . . .	0.59	0.64	0.96
Bihar . . . . .	5.91	2.16	2.07
Gujrat . . . . .	6.23	15.62	27.63

STATE/UT	1977-78	1978-79	1979-80
Haryana . . . . .	7.87	3.77	5.65
Himachal Pradesh . . . . .	0.14	1.54	..
Jammu & Kashmir . . . . .	0.95	0.32	..
Karnataka . . . . .	8.06	4.85	6.45
Kerala . . . . .	11.16	6.42	6.20
Madhya Pradesh . . . . .	2.08	6.59	4.70
Maharashtra . . . . .	11.96	4.54	3.04
Orissa . . . . .	1.47	8.05	2.01
Punjab . . . . .	1.54	1.70	4.75
Rajasthan . . . . .	4.85	10.43	9.12
Tamil Nadu . . . . .	4.31	9.79	11.77
Uttar Pradesh . . . . .	9.16	12.69	15.63
West Bengal . . . . .	3.92	3.59	5.55
<b>UNION TERRITORIES</b>			
Chandigarh . . . . .	1.26	1.83	5.63
Delhi . . . . .	1.57	4.55	5.23
Goa, Daman & Diu . . . . .	..	0.11	..
Pondicherry . . . . .	..	..	..
<b>TOTAL</b>	<b>88.05</b>	<b>107.98</b>	<b>139.20</b>

**Lack of coordination between Research Institution and Dehydration Units**

852. SHRI K. T. KOSALRAM: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that due to lack of coordination between Research Institutions and the industry light dehydration units in the country with an investment of nearly Rs. 4 crores could hardly earn Rs. 1 in foreign exchange from the export of dehydrated vegetables; and

(b) if so, the steps being taken to effect effective coordination between Research Institutions and the industry?

THE MINISTER OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI BIRENDRA SINGH RAO):

(a) No, Sir.

There is a close coordination in between the two units. The coordination between Research Institutes' and the Industry's dehydration units in the country covers the research activities of both Indian Council of Agricultural Research and Council of Scientific and Industrial Research (Central Food Technological Research Institute, Mysore). The responsibility of Indian Council of Agricultural Research is mainly for developing vegetable varieties suitable for dehydration. The Indian Agricultural Research Institute,